

[English]

MR. DEPUTY-SPEAKER : On the Railway Budget, you can speak.

[Translation]

SHRI MOHD. MAHFOOZ ALI KHAN : At least they should be heard. The hon. Railway Minister is here. Out of them, 12 persons have been hospitalised and or two of them may die. You should hear them before they die.

[English]

MR. DEPUTY-SPEAKER : You have already spoken on this matter.

[Translation]

SHRI MOHD. MAHFOOZ ALI KHAN : At least you can send your representative there who may contact them to know what their demands are. They are on a hunger strike. It will be very unfair to them. They will die of hunger. At least you should hear the grievances of the Station Master.

[English]

PROF. MADHU DANDAVATE (Rajapur) : Let the Railway Minister make a Statement.

MR. DEPUTY-SPEAKER : On the Budget, you can speak anything. No, no I cannot direct.

SHRI AJOY BISWAS (Tripura West) : Sir, 198 rural bank employees have gone on strike.

MR. DEPUTY-SPEAKER : You can give in writing.

SHRI AJOY BISWAS : Their main demand is parity in pay-scales. I have given a Calling Attention motion.

MR. DEPUTY-SPEAKER : I will see. Please take your seat.

SHRI AJOY BISWAS : Please allow the Calling Attention motion.

MR. DEPUTY-SPEAKER : I will see.

[Translation]

SHRI VIJOY KUMAR YADAV (Nalanda) : I also wanted to say the same thing that rural bank employees are sitting on hunger strike.

[English]

MR. DEPUTY-SPEAKER : It is the same thing, I have already told. Now papers will be laid on the Table.

12.04 hrs.

#### PAPERS LAID ON THE TABLE

[English]

Annual Report of and Review of Betwa River Board, Jhansi, for 1985-86 and Annual Report of Narmada Control Authority.

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board Jhansi, for the year 1985-86 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Betwa River Board Jhansi, for the year 1985-86 and (b) showing reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-3013/87]

(b) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, New Delhi, for the period from 1st July, 1985 to 30th June, 1986 along with Audit Accounts.

[Placed in Library. See No. LT-3814/87]

**Notification under Indian Railway Act.**

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):** I beg to lay on the Table a copy of the Railways Red Tariff (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1054 in Gazette of India dated the 6th December, 1986 issued under section 47 of the Indian Railways Act, 1890.

[Placed in Library. See No. LT-3815/87]

**Notifications under Merchant Shipping Act, Major port Trust Act and National Highways Act and Review on and Annual Report of Central Inland Water Transport Corporation, Ltd. for 1985-86 and papers under Major Port Trusts Act.**

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT):** I beg to lay on the Table —

- (1) A copy of the Merchant Shipping (Payment of Expenses to witnesses) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 21(E) in Gazette of India dated the 7th January, 1987 under sub-section(3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. LT-3816/87]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section(4) of section 124 of the Major Port Trusts Act, 1963 :—

(i) G.S.R. 1256(E) published in Gazette of India dated the 5th December, 1986 approving the Cochin Port Employees (Welfare Fund) Amendment Regulations, 1986.

(ii) G.S.R. 1257(E) published in Gazette of India dated the 5th December, 1986 approving the Kandla Port Employees' (Leave Amendment Regulations), 1986.

(iii) G.S.R. 1258(E) published in Gazette of India dated the 5th December, 1986 approving the Visakhapatnam Port Employees' (Allotment of Residences) Amendment Regulations, 1986.

(iv) G.S.R. 1259(E) published in Gazette of India dated the 5th December, 1986 approving the Kandla Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations 1986.

(v) G.S.R. 1260(E) published in Gazette of India dated the 5th December, 1986 approving the Cochin Port Employees' (Family Welfare) Amendment Regulations, 1986.

(vi) G.S.R. 1261(E) published in Gazette of India dated the 5th December, 1986 approving Visakhapatnam Port Employees' (Classification, Control and Appeal) Amendment Regulations, 1986.

(vii) G.S.R. 1289(E) published in Gazette of India dated the 17th December, 1986 approving the Mormugao Port Employees' (Grant of Conveyance Allowance) (First Amendment) Regulations, 1986.

(viii) G.S.R. 1290(E) published in Gazette of India dated the 17th December, 1986 approving the Bombay Port Trust Provident Fund (Amendment) Regulations, 1986.

(ix) G.S.R. 1297(E) published in Gazette of India dated the 20th December, 1986 approving the Kandla Port Employees' (General Provident Fund) Amendment Regulations, 1986.

(x) G.S.R. 1298(E) published in Gazette of India dated the 20th December, 1986 approving the Kandla Port Employees' (Festival Advance) Amendment Regulations, 1986.

(xi) G.S.R. 1313(E) published in Gazette of India dated the 24th December, 1986 approving the Cochin Port Employees' (Allotment of Residence) Amendment Regulations, 1986.

(xii) G.S.R. 1314(E) published in Gazette of India dated the 24th December, 1986 approving the Mormugao Port Employees' (Leave Travel Concession) (First Amendment) Regulations, 1986.

[Placed in Library. See No. LT-3817/87]

- (3) A copy of Notification No. S.O. 849(E) (Hindi and English versions) published in Gazette of India dated the 13th November, 1936 declaring the highway starting from Wittingdon Island and terminating at Cochin on national highway No. 47 as a National Highway under section 10 of the National Highways Act, 1956.

[Placed in Library. See No. LT-3818/87]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section(1) of section 619(A) of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited for the year 1985-86.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3819/87]

- (5) A copy each of the following papers (Hindi and English versions) under sub-section(2) of section 103 of the Major Port Trusts Act, 1963 :—

(a) (i) Annual Accounts of the Visakhapatnam Port Trust for the year 1985-86 together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Visakhapatnam Port Trust for the year 1985-86.

[Placed in Library. See No. LT-3820/87]

(b) (i) Annual Accounts of the Tuticorin Port Trust for the year 1985-86 together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Tuticorin Port Trust for the year 1985-86.

[Placed in Library. See No. LT-3821/87]

(c) (i) Annual Accounts of the Madras

Port Trust for the year 1985-86 together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of the Madras Port Trust for the year 1985-86.

[Placed in Library. See. No. LT-3822-87]

Minutes of consultations between Mr. Abdul Sattar Foreign Secretary of Pakistan and Mr. A.S. Gonsalves, secretary in the Ministry of External Affairs of India *re* concrete measures for de-escalation along the border.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : I beg to lay on the Table Minutes (Hindi and English versions) of Consultations between Mr. Abdul Sattar, Foreign Secretary of Pakistan and Mr. A.S. Gonsalves, Secretary in the Ministry of External Affairs of India held at Islamabad from 27th February, to 2nd March, 1987 regarding concrete measures for de-escalation along border.

[Placed in Library. See No. LT-3823/87]

Annual Accounts and Audit Report of University of Delhi for 1985-86; Annual Report of and Review on Lalit Kala Akademi, New Delhi for 1985-86 of Indian Institute of Advanced Study, Shimla for 1985-86 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table—

(1) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, for the year 1985-86 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3824/87]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 1985-86 along with Audited Accounts.

[Shrimati Krishna Sahi]

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1985-86.
- [Placed in Library. See No. LT-3824/87]
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in Library. See No. LT-3824/87]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Advanced Study, Shimla, for the year 1985-86.
- [Placed in Library. See No. LT-3825/87]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 1985-86 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Philosophical Research, New Delhi, for the year 1985-86.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, (Western Region) for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute, (Western Region) for the year 1985-86.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in Library. See No. LT-3827/87]
- (9) A Copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1985-86 together with Audit Report thereon.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- [Placed in Library. See No. LT-3828/87]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research New Delhi, for the year 1985-86.
- [Placed in Library. See No. LT-3829/87]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the years 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Social Science Research, New Delhi, for the year 1985-86.
- [Placed in Library. See No. LT-3830/87]
- (13) Two statements (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Indian Institute of Technology, Kharagpur, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.
- [Placed in Library. See No. LT-3831/87]

- (14) A statement (Hindi and English versions) explaining the reasons for not laying the Audited Accounts of the Indian Institute of Technology, Delhi, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-3832/87]

**Notifications under Drugs and Cosmetics Act; Annual Report of and Review on Central Council for Research in Homoeopathy, New Delhi for 1985-86 etc.**

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
WELFARE (KUMARI SAROJ  
KHAPARDE): I beg to lay on the  
Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Drugs and Cosmetics Act, 1940 :—

(i) The Drugs and Cosmetics (Third Amendment) Rules, 1986 published in Notification No. G.S.R. 1049(E) in Gazette of India dated the 29th August, 1986.

(ii) The Drugs and Cosmetics (Second Amendment) Rules, 1986 published in Notification No. G.S.R. 1060(E) in Gazette of India dated the 5th September, 1986.

(iii) The Drugs and Cosmetics (Fourth Amendment) Rules, 1986 published in Notification No. G.S.R. 1115(E) in Gazette of India dated the 30th September, 1985.

[Placed in Library. See No. LT-3833/87]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, Delhi, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1985-86.

- (3) A Statement (Hindi and English version) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-3834/87]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare New Delhi, for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1985-86 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Health and Family Welfare, New Delhi, for the year 1985-86.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-3835/87]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the years 1984-85 and 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1985-86 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the years 1984-85 and 1985-86.

[Placed in Library. See No. LT-3836/87]

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1985-86 together with Audit Report thereon.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT-3837/87]

[Kumari Saroj Khaparde]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 1985-86 along with Audit Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Board of Examinations, New Delhi, for the year 1985-86.

(iii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the National Boards of Examinations, New Delhi, for the year 1985-86,

- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT-3838/87]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1985-86.

- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT-3839/87]

- (13) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Vistwayatan Yogashram, New Delhi, for the year 1985-86 within the stipulated period or nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-3840/87]

- (14) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the General Council for Research in Yoga and Naturopathy, New Delhi, for

the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-3841/87]

- (15) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Research Institute for Yoga for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-3842/87]

12.06 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

#### Fourteenth Report and Minutes

[English]

SHRI K. RAMAMURTHY (Krishnagiri): I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Public Undertakings on Air India-Workings Results and Traffic Growth and Minutes of the sittings of the Committee relating thereto.

12.6-1/2 hrs.

#### STATEMENT RE SUMMIT MEETING OF THE AFRICA FUND

[English]

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI): Members are aware that a Summit Meeting of the AFRICA FUND took place in Delhi on the 24th and 25th January, 1987. The Summit was attended by the Presidents of Algeria, Congo, Peru, Yugoslavia, Zambia and by the Prime Minister of Zimbabwe. Nigeria was represented by Rear Admiral Augustus Alkhomu, Chief of General Staff. The President of Argentina was unable to attend himself and was represented by a Special Representative.